Cosmetics Act. The Health Minister has also written to the State Governments for streamlining the Drugs Control Organisation. An "Informal Group" has been set up in the Ministry to study problems of food and drugs adulteration with special reference to Delhi.

8. Under the Fifth Five Year Plan pro-Vision has been made for the Central Government to extend financial assistance to the States for establishing combined Food and Drugs Laboratory in the States.

Sports Federations

*414. SHRI KALI MUKHERJEE: SHRI J. S. TILAK: SHRI GURMUKH SINGH MUSA-

> FIR: SHRIMATI S1TA DEVI: SHRI CHANDRA SHEKHAR: DR. Z. A. AHMAD: SHRI A. G. KULKARNI: SHRI KRISHAN KANT: SHRI V. B. RAJU:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that there is deterioration in the functioning of various sports federations and sports organisations resulting in declining standards of Indian sports; and
- (b) if so, the steps Government propose to take to streamline their functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI ARVIND NETAM): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

Government have from time to time received complaints regarding the functioning of some of the Sports Federations. There is widespread belief that unsatisfactory standards of Indian sports can be ascribed to the inadequacy of the role of the Federations. L/B(D)6RSS—3

The Sports Federation are voluntary and autonomous organisations. However, the All India Council of Sports have recommended certain measures, solely in the interest of sports and games in the country, which the recognised Federations must fulfil before they can get any financial or other assistance from the Government of India. It is proposed to implement them shortly.

Buffer Stocks of Foodgrains

*415. SHRI LOKANA1H MISRA: SHRI K. P. SINGH DEO: SHRI K. C. PANDA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the quantity of foodgrains in buffer stock as on 1st Februaiy, 1974,
- (b) whether buffer stocks are adequate to meet food requirements in a crisis; and
- (c) whether efforts are being made to build more buffer stocks and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

The estimated total physical stock e foodgrains with the Central and State Governments as on 1st February, 1974 was about 3.4 million tonnes. This stock is more or less needed for meeting the operational requirements of the public distribution system. Although efforts are being made to replenish the stocks by intensification of procurement, and also by imports to the extent possible, conditions at present are not favourable for building up of a reserve stock. The situation, however, is kept under constant review, for taking decisions in the matter at the appropriate stage.

C.B.I. Enquiry igamst Aero-Industrial Corporation

*416. SHRI ROSHAN bAL: SHRIMATI SUMITRA G. KUL-I KARNI 35

SHRIMATI SITA DEVI. SHRI K. B. CHE1TRI: SHRI HARSH DEO MAI.AV1YA: DR. R. K. CHAKRABARTL

Will the Minister of /AGRICULTURE be pleased to refer to the answer to Starred Question 796 given in the Rajya Sabha on the 19th December, 1973 and state:

- (a) whether the C.B.I, enquiry into the misappropriation of funds by the National Agro-Industrial Corporation, Delhi has since been completed;
- (b) if so, what are the {Hidings of the enquiry; and
- (c) if the answer to part (a) above be in the negative, what are the reasons for delay in the completion of the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDIii: (a) to (c) A statement is placed on thee table of the Sabha.

Statement

- (a) Field investigation in this ease has been completed and the questioned documents were sent to Government Examiner of Questioned Documents, Simla for opinion on 8-10-73. Government Examiner of Questioned Documents wanted some more material to facilitate comparison. Further material was collected and sent to him alongwith some more documents on 15-12-73. As a large number of voluminous documents are to be compared, it will take some time to complete the examination. However, as soon as the opinion from Government Examiner of Ouestioned Documents is received, (he case will be finalized.
 - (bl Does not arise now.
- (c) Besides the facts mentioned against reply to part (a) above, the officer to whom this investigation was entrusted was admitted to Hospital due to a serious illness after he had investigated the case for some months. The investigation had therefore, to be transferred to another officer, who tonk some time to go through the records. A very large number of witnesses staying in different places had to be examined and number of documents were required to be collected.

Madras I'oit

to Questions

*417. SHRI HARSH DEO MALAV1YA: SHRI SARDAR AMJAD ALL SHRI VITHAL GADGIL: SHRI N. R. CHOUDHURY: SHRI IBRAHIM KALAN1YA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the revenue from the Madras port during 1971-72 and 1972-73:
- (b) the details of traffic handled by that port during 1971-72 and 1972-73; and
- fc) whether there is any proposal under Government's consideration to increase the berthing and handling capacity of the port?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATI TRIPATHI): (a) The revenue of the Madras Port during 1971-72 and 1972-73 was Rs. 12.48 crores and Rs. 11.52 crores respectively.

- (b) The traffic handled by the Port during 1971-72 and 1972-73 was 67.92 lakh tonnes and 68.16 lakh tonnes respectively.
- (c) A berth has been constructed and commissioned in the Outer Harbour for handling oil in large tankers. A new berth with fully mechanised loading facility is also under construction in the Outer Harbour for handling large ore carriers.

Lifting of foodgrains allotted to West Bengal

*418. SHRIMATI SUA DEVI: DR. R. K. CHAKRABARTL SHRI SARDAR AMJAD ALL

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that food-grains allotted to West Bengal are lying in other States without being lifted by F.C.I, and N.A.F.E.D.; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) and (b) Rice and wheat are allotted to West Bengal